

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	NARESH KUMAR JUNEJA VS FENASIA OVERSEAS PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Sneha Khaitan, CS] For Petitioner

Ms. Urmila Chakraborty, Adv.] For Respondent

Ms. Urvi Sanghvi, CS

ORDER

1. Ld. Counsels for the parties present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**